

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No.1375
TO BE ANSWERED ON 01.08.2023**

‘IMPLEMENTATION OF NPCBVI’

1375 SHRI B. PARTHASARADHI REDDY

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the measures being taken under National Programme for Control of Blindness and Visual Impairment (NPCBVI) to reduce the prevalence of avoidable blindness to 0.25 percent by 2025;
- (b) the amount allocated to the state of Telangana for effective implementation of the programme, since its inception, year-wise; and
- (c) the details on awareness measures being adopted by Government to inform the public on undertaking important life style habits for prevention of avoidable blindness?

**ANSWER
THE MINISTER OF STATE FOR HEALTH AND FAMILY WELFARE
(PROF. S.P.SINGH BAGHEL)**

(a) to (c) Under National Programme for Control of Blindness and Visual Impairment (NPCBVI), a Mission Mode Cataract Surgery campaign (Netra Jyoti Abhiyan) was launched (2022-2025) to clear backlog of eligible cataract cases by allotting yearly targets to each State and Union Territory. For the FY-2022-23, a target of 75,00,000 cataract surgery was kept against which 83,44,824 cataract surgeries were done. This drive is a major step taken to reduce the prevalence of avoidable blindness to 0.25% by 2025.

The funds approved in State Programme Implementation Plan (SPIP) under NPCBVI for states of Telangana from FY 2015 -16 to 2022-23 is placed at **Annexure-I**.

Regular IEC activities/ awareness drives are part of NPCBVI program. In addition, major IEC activities are undertaken yearly on World Glucoma Week, Eye Donation Fortnight and World Sight day throughout the country. These events highlight the need of healthy life style for prevention of avoidable blindness.

**SPIP Approvals for National Program for Control of Blindness and Vision Impairment to
the State of Telangana from FY 2015-16 to FY 2022-23**

(Rs. in Lakh)

Financial Year	Amount
2015-16	1,520.00
2016-17	770.01
2017-18	1,447.45
2018-19	5,258.50
2019-20	1347.00
2020-21	1,757.64
2021-22	1,125.70
2022-23	1,993.50

Note:

1. The above is as per FMR as submitted by the state and is provisional.